

ITEM NO.1501

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9100/2018
(@ Special Leave Petition (C) No. 20085/2017)

NATIONAL INSURANCE CO. LTD.

Petitioner(s)

VERSUS

ASHALATA BHOWMIK & ORS.

Respondent(s)

Date : 31-08-2018 This appeal was called on for pronouncement of judgment today.

For Petitioner(s) Mr. K.K. Bhat, Adv.
Mr. Ranjan Kumar Pandey, AOR

For Respondent(s) Ms. Nidhi, AOR

Hon'ble Mr. Justice S. Abdul Nazeer pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana and His Lordship.

Leave granted.

The appeal is allowed in terms of the signed reportable judgment.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR

[Signed reportable judgment is placed on the file]